

BEFORE THE NATIONAL GREEN TRIBUNAL, SOUTH ZONE

ORIGINAL APPLICATION NUMBER 151 of 2025 (SZ)

[Earlier OA 315 of 2025 (PB)]

IN THE MATTER OF

**Tribunal on its own motion SUO MOTU
based on the News Item in *The Bangalore
Mirror* dated 06.06.2025 tiled “Thuralli
is choking under mounds of garbage”**

Versus

**Central Pollution Control Board
Through its Member Secretary,
Delhi and ors**

... Respondents

AFFIDAVIT ON BEHALF OF R 3 - KARNATAKA STATE

POLLUTION CONTROL BOARD

P A P E R B O O K

[PLEASE SEE INSIDE FOR INDEX]



DEVRAJ ASHOK

COUNSEL FOR KARNATAKA STATE POLLUTION CONTROL BOARD

INDEX

Sl. No.	Particulars	Page Nos.
1.	COUNTER AFFIDAVIT ON BEHALF OF RESPONDENT NO.3, KARNATAKA STATE POLLUTION CONTROL BOARD	1- 3
2.	ANNEXURE R1 – True copy of the letter dated 11/12/2025 issued by KSPCB to BSWML	4 - 5
3.	ANNEXURE R2 - True copy of the BSWML letter dated 01/01/2026 addressed to KSPCB, together with English translation	6 - 13

PLACE: BENGALURU

DATE: 26.03.2026



THROUGH COUNSEL

DEVRAJ ASHOK

PH: 8050637442

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Mirror* dated 06.06.2025 titled "Turahalli
is choking under mounds of garbage"

Versus

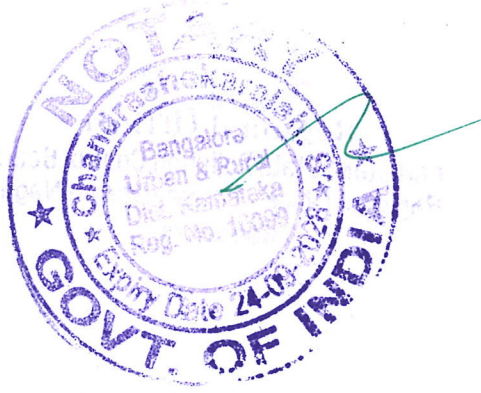
Central Pollution Control Board
Through its Member Secretary,
Delhi and others

... Respondents

AFFIDAVIT ON BEHALF OF R 3 - KARNATAKA STATE

POLLUTION CONTROL BOARD

I, Smt. Sunitha, P D/o Puttaswamy aged about 54 years, presently working as the Environmental officer, Karnataka State Pollution Control Board, Regional office, Rajrajeshwarinagara, Bengaluru (the "KSPCB"), do hereby solemnly affirm and state that I am duly authorised and competent to depose the present affidavit on behalf of the KSPCB. I am familiar with the rule and circumstances about the present matter, based on the official documents/records of the Karnataka State Pollution Control Board and also in my official capacity and hence depose as set forth below:



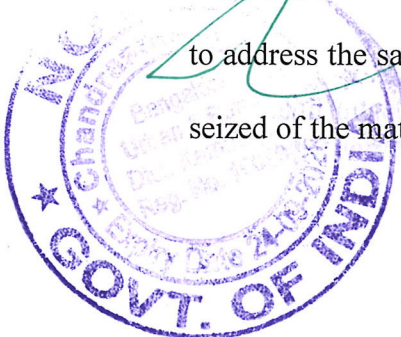
Sunitha P.
Regional Officer
Karnataka State Pollution Control Board
Regional Office - Rajarajeshwari Nagar
Bangalore.

1. It is respectfully submitted that the above-referenced news article reports the presence of garbage littered along the periphery of the Turahalli forest area. The article further indicates that the accumulation of garbage in this area is a recurring issue. Based on the said report, this Hon'ble Tribunal has been pleased to initiate the present suo motu proceedings.

2. It is submitted that the KSPCB conducted inspections at various locations surrounding the Turahalli forest area and observed that garbage and plastic waste had been dumped along its periphery, particularly near JSS Academy of Technical Education, Lingadheeranahalli, Banashankari 6th Stage, and near the 100-Foot Road leading to Kanakapura Road. Pursuant thereto, KSPCB addressed a letter dated 11/12/2025 to the Bangalore Solid Waste Management Limited ("BSWML"), directing it to take necessary measures to clear the garbage dumped within the Turahalli forest limits. A true copy of the letter dated 11/12/2025 issued by KSPCB to BSWML is annexed herewith as **ANNEXURE R1**.

In response, BSWML, by its letter dated 01/01/2026, informed KSPCB that the sites referred to had been cleaned and further enclosed photographs depicting the condition of the sites before and after the cleaning operation. A true copy of the BSWML letter dated 01/01/2026 addressed to KSPCB, along with its English translation, is annexed herewith as **ANNEXURE R2**.

3. It is respectfully submitted that with respect to the issue of recurring accumulation of garbage, the competent authority, i.e., BSWML, could effectively devise a mechanism to address the same, under the supervision of this Hon'ble Tribunal, which is presently seized of the matter.



Su. Tripathi
Regional Officer
Karnataka State Pollution Control Board
Regional Office - Rajarajeshwari Nagar
Bangalore.

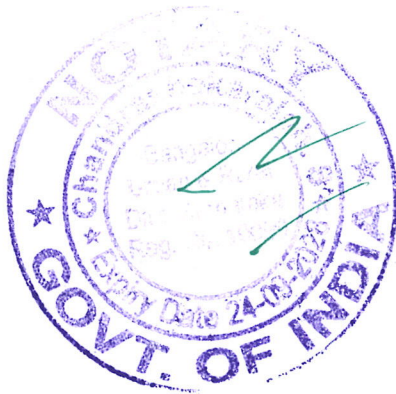
4. KSPCB will be obliged to provide any other information that may be required by this Hon'ble Tribunal.

Su. Th. P.
DEPONENT
Regional Officer
Karnataka State Pollution Control Board
Regional Office - Rajarajeshwari Nagar
Bangalore.

VERIFICATION

Verified on this 2nd day of February, 2026, at Bengaluru, that the contents of the above affidavit are true and correct to the best of my knowledge, information and belief and nothing material is concealed therefrom.

Su. Th. P.
DEPONENT
Regional Officer
Karnataka State Pollution Control Board
Regional Office - Rajarajeshwari Nagar
Bangalore.

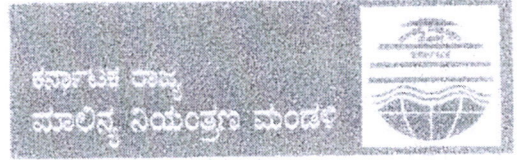


SWORN TO BEFORE ME
Su. Th. P.
CHANDRASEKHAR MIAH. S
Advocate & Notary
No. 9/7, Kempegowda Nilaya
3rd Cross, Mutha Daswamy Extension
Sunkadakatte, Bangalore-560091

Book... 1 Page... 81
Reg. No... 2079 Date... 12/2

Regional Officer
Pollution Control Board
Rajarajeshwarinagar
Nisarga Bhavan",
Main Road, Thimmaiah Road,
Sheshwaranagara, Shivanagar,
Bengaluru - 560 010.
Phone : (O) 080-23229124

ಪ್ರಾದೇಶಿಕ ಅಧಿಕಾರಿಯವರ ಕಛೇರಿ
ಪ್ರಾದೇಶಿಕ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ
ಬೆಂಗಳೂರು - ರಾಜರಾಜೇಶ್ವರಿನಗರ
2ನೇ ಮಹಡಿ, "ನಿಸರ್ಗ ಭವನ",
7ನೇ 'ಡಿ' ಮುಖ್ಯ ರಸ್ತೆ, ಶಿವಮಯ್ಯ ರಸ್ತೆ,
ಬಸವೇಶ್ವರನಗರ, ಶಿವನಗರ, ಬೆಂಗಳೂರು-560 010.
ಫೋನ್ : 080-23229124



4

No. /PCB/RO-R R Nagara/Solid Waste Complaint/2025-26

towards a cleaner Karnataka

Date: 11 DEC 2025

//RPAD//

REGISTERED

To,
The Deputy General Manager,
Bangalore Solid Waste Management Limited (BSWML),
30/1, 1st and 2nd Floor, UNI Building,
Thimmaiah Road, Vasanth Nagar,
Bengaluru, Karnataka, India - 560051.

Sir,

Sub: O.A No.315/2025 Suo-moto case registered by the Honorable Principal Bench (New O.A No.151/2025) regarding news item titled "Turahalli is choking under mounds of garbage" appearing in the Bangalore Mirror dated: 6.6.2025-reg.

Ref: 1. Solid Waste Management Rules, 2016.
2. Inspection of Turahalli forest surrounding by the undersigned of this Office on 05.12.2025.

With reference to the above mentioned subject, it is to brought to you kind notice that the Honorable National Green Tribunal, Principal Bench registered a Suo-moto case based on a News item titled "Turahalli is choking under mounds of garbage" appearing in the Bangalore Mirror dated: 06.06.2025. In the said article it was mentioned that illegal dumping of garbage is causing environmental pollution. Copy of the article is enclosed.

In view of the above, this Office has inspected the Turahalli forest surrounding and noticed that garbage has been littered in the Turahalli forest boundary limits particularly near JSS Academy of Technology Education; Lingadheeranahalli; Banashankari 6th Stage. The garbage generated from the residential areas adjacent to the Turahalli Forest is being littered along the forest area.

In view of the above, it is hereby informed to take all measures to clear the garbage littered in the limits of Turahalli forest and to provide the requisite facility for proper collection system to effectively manage the garbage generated from the nearby/adjacent areas of Turahalli Forest. It is also informed to submit the action taken report to this Office immediately so as to submit the report to Honorable NGT.

Yours faithfully

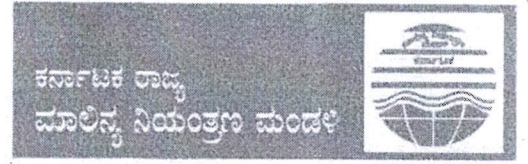
Sd/-

Environmental Officer
RO - R R Nagara

Copy submitted to:

1. The Member Secretary, (Kind Attention-Legal Cell), Parisara Bhavan, KSPCB, MG Road, Bengaluru for kind information.
2. The Chief Commissioner, Greater Bengaluru Authority (GBA), Hudson Circle, N.R. Square, Bengaluru, Karnataka-560002 for information and further needful.
3. The Chief General Manager, Bangalore Solid Waste Management Limited (BSWML) 30/1, 1st and 2nd Floor, UNI Building, Thimmaiah Road, Vasanth Nagar, Bengaluru, Karnataka, India - 560051 for further needful.
4. The Zonal Commissioner, BBMP-Rajarajeshwarinagar, 18th Cross Road, Ideal Homes Layout, R.R.Nagar, Bengaluru 560 098 for further needful.
5. RSEO, KSPCB, Ramanagara for information.

Su. Th. S.
Environmental Officer
RO - R R Nagara



No. /PCB/RO-R R Nagara/NGT-Solid Waste Complaint/2025-26/

Date:

//RPAD//

10/14

06 JAN 2026

To,

The Member Secretary,
K S P C B,
Parisara Bhavan,
Church Street, Bengaluru.

"Kind Attention: Legal Cell"

Sir,

Sub: O.A No.315/2025 Suo-moto case registered by the Honorable Principal Bench (New O.A No.151/2025) regarding news item titled "Turahalli is choking under mounds of garbage" appearing in the Bangalore Mirror dated: 6.6.2025-reg.

Ref: 1. Inspection of Turahalli forest surrounding by the undersigned of this Office on 05.12.2025.
2. This Office letter No.946, dated; 11.12.2025.
3. Reply submitted by BSWML vide letter No.54, dated: 01.01.2026.


Honorable National Green Tribunal, Principal Bench registered a Suo-moto case based on a News item titled "Turahalli is choking under mounds of garbage" appearing in the Bangalore Mirror dated: 06.06.2025. In the said article it was mentioned that illegal dumping of garbage is causing environmental pollution.

In view of the above, this Office has inspected the Turahalli forest surrounding and noticed that garbage has been littered in the Turahalli forest boundary limits particularly near JSS Academy of Technology Education; Lingadheeranahalli; Banashankari 6th Stage and near the 100 feet road leading to Kanakapura road.

In view of the above, this Office addressed a letter to Bangalore Solid Waste Management Limited to take all measures to clear the garbage littered in the limits of Turahalli forest vide letter dated: 11.12.2025. Now, BSWML authorities have submitted a reply vide ref (3) stating that the solid waste being littered in the Turahalli forest boundary limits near JSS Academy of Technology Education; Lingadheeranahalli; Banashankari 6th Stage & other places has been removed & they have submitted the photographs to justify the same. Copy of the letter submitted by BSWML is herewith enclosed along with this letter for further needful.

Enclosure: As Above.

Yours faithfully


Environmental Officer
RO - R R Nagara



ಸಹಾಯಕ ಪ್ರಧಾನ ವ್ಯವಸ್ಥಾಪಕರು ರವರ ಕಛೇರಿ, ಕೆಂಗೇರಿ ವಿಭಾಗ,
3ನೇ ಮಹಡಿ, ಪಾಲಕೆ ಕಟ್ಟಡ, ಇಂದಿರಾ ಕ್ಯಾಂಪೇನ್ ಪಕ್, 1 ನೇ ಮುಖ್ಯ ರಸ್ತೆ
(ಹೊರ ವರ್ತುಲ ರಸ್ತೆ), ಕೆಂಗೇರಿ ಉಪನಗರ, ಕೆಂಗೇರಿ, ಬೆಂಗಳೂರು-560060.



ಸಂಖ್ಯೆ: ಸ.ಪ್ರ.ವ್ಯ./ಕೆಂ.ವಿ/ಪಿ.ಆರ್/ 54/2025-26

ದಿನಾಂಕ: 01-01-2026

ರವರಿಗೆ,
ಪರಿಸರ ಅಧಿಕಾರಿಗಳು
ಪ್ರಾದೇಶಿಕ ಅಧಿಕಾರಿಯವರ ಕಛೇರಿ
ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ
ರಾಜರಾಜೇಶ್ವರಿನಗರ 2ನೇ ಮಹಡಿ, ನಿಸರ್ಗ ಭವನ
7ನೇ ಡಿ ಮುಖ್ಯ ರಸ್ತೆ, ತಿಮ್ಮಯ್ಯ ರಸ್ತೆ, ಬಸವೇಶ್ವರನಗರ, ಶಿವನಗರ, ಬೆಂಗಳೂರು-560010
ಮಾನ್ಯರೇ,

ವಿಷಯ: ದಿನಾಂಕ: 06-06-2025 ರ ಬೆಂಗಳೂರು ಮೀರರ್ ದಿನಪತ್ರಿಕೆಯಲ್ಲಿ
"Turahalli is choking under mounds of garbage" ಎಂಬ ಶೀರ್ಷಿಕೆಗೆ
ಸಂಬಂಧಿಸಿದಂತೆ Suo-moto ಪ್ರಕರಣ OA.NO 315/2025 (New OA.
No.151/2025) ವು ಗೌರವಾನ್ವಿತ ಪ್ರಧಾನ ಪೀಠದಲ್ಲಿ ದಾಖಲಾಗಿರುವ ಬಗ್ಗೆ.
ಉಲ್ಲೇಖ: ತಮ್ಮ ಕಛೇರಿಯ ಪತ್ರ ಸಂಖ್ಯೆ: NO/PCB/RO-RRNagara/Solid Waste
Complaint/2025-2026/946 dt: 11-11-2025.

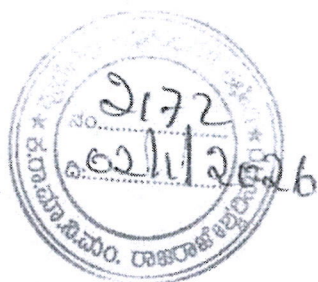
ಮೇಲ್ಕಂಡ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ, ದಿನಾಂಕ: 06-06-2025 ರ ಬೆಂಗಳೂರ ಮೀರರ್ ದಿನಪತ್ರಿಕೆಯಲ್ಲಿ "Turahalli is choking under mounds of garbage" ಎಂಬ ಶೀರ್ಷಿಕೆಗೆ ಸಂಬಂಧಿಸಿದಂತೆ Suo-moto ಪ್ರಕರಣ OA.NO 315/2025 (New OA. No.151/2025) ವು ಗೌರವಾನ್ವಿತ ಪ್ರಧಾನ ಪೀಠದಲ್ಲಿ ದಾಖಲಾಗಿರುವ ಬಗ್ಗೆ ಹಾಗೂ ತುರಹಳ್ಳಿ ಅರಣ್ಯದ ಸುತ್ತಮುತ್ತಲಿನ ಪ್ರದೇಶಗಳಲ್ಲಿ ಅನಧಿಕೃತವಾಗಿ ಘನತ್ಯಾಜ್ಯವನ್ನು ಶೇಖರಣೆಯಾಗುತ್ತಿರುವುದನ್ನು ತಡೆಗಟ್ಟಲು ಹಾಗೂ ಸದರಿ ಪ್ರದೇಶಗಳನ್ನು ಸ್ವಚ್ಛಗೊಳಿಸಲು ಅಗತ್ಯ ಕ್ರಮಕೈಗೊಳ್ಳುವಂತೆ, ಉಲ್ಲೇಖಿತ ಪತ್ರದನ್ವಯ ತಾವುಗಳು ತಿಳಿಸಿರುವುದು ಸರಿಯಷ್ಟೆ.

ಅದರಂತೆ, ತುರಹಳ್ಳಿ ಅರಣ್ಯದ ಸುತ್ತಮುತ್ತಲಿನ ಪ್ರದೇಶಗಳನ್ನು ಪರಿಶೀಲಿಸಲಾಗಿ ಜಿ.ಎಸ್.ಎಸ್ ಆಕಾಡಮಿ, ಬನಶಂಕರಿ, 6ನೇ ಹಂತ ಪ್ರದೇಶಗಳಲ್ಲಿ ಶೇಖರಣೆಯಾಗಿರುವ ಹಾಗೂ ಅನಧಿಕೃತವಾಗಿ ಎಲ್ಲೆಂದರಲ್ಲಿ ಬಿದ್ದಿರುವ ತ್ಯಾಜ್ಯವನ್ನು ತೆರವುಗೊಳಿಸಲಾಗಿರುತ್ತದೆ.

ಆದುದರಿಂದ ಉಲ್ಲೇಖಿತ ಪತ್ರದನ್ವಯ ದಾಖಲಾಗಿರುವ ದೂರಿಗೆ ಸಂಬಂಧಿಸಿದಂತೆ, ಅಗತ್ಯ ಕ್ರಮ ಕೈಗೊಳ್ಳಲಾಗಿದ್ದು, ಈ ಮೇಲಿನ ಎಲ್ಲಾ ಅಂಶಗಳನ್ನು ತಮ್ಮ ಘನ ಅವಗಾಹನೆಗೆ ತರುತ್ತಾ, ಸದರಿ ದೂರಿನ ಬಗ್ಗೆ ಈ ವಿಭಾಗ ಕಛೇರಿಯಿಂದ ಕೈಗೊಂಡಿರುವ ಕ್ರಮಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ, ಛಾಯಾಚಿತ್ರಗಳನ್ನು ಇದರೊಂದಿಗೆ ಲಗತ್ತಿಸುತ್ತಾ, ಸದರಿ ಪ್ರಕರಣವನ್ನು ಮುಕ್ತಾಯಗೊಳಿಸಲು ಈ ಮೂಲಕ ತಮ್ಮಲ್ಲಿ ಕೋರಲಾಗಿದೆ.

[Handwritten Signature]
1/1/2026

ಸಹಾಯಕ ಪ್ರಧಾನ ವ್ಯವಸ್ಥಾಪಕರು
ಕೆಂಗೇರಿ ವಿಭಾಗ
ಬೆಂಗಳೂರು ಘನತ್ಯಾಜ್ಯ ನಿರ್ವಹಣಾ ನಿಯಮಿತ



Translated Copy

BANGALORE SOLID WASTE MANAGEMENT LIMITED

Office of Assistant General Manager, Kengeri Division, 3rd Floor,
Corporation Building, near Indira canteen, 1st Main Road, (outer ring
road), Kengeri Upanagar, Kengeri, Bangalore-560060

No: A.G.M/Kem.di/P.R/54/2025-26

Date: 01-01-2026

To,

Environment Officer,

Regional officer's office,

Karnataka State Pollution Control Board,

Rajajeshwarinagara, 2nd Floor, Nisarga Bhavana,

7th D Main Road, Thimmaiah Road, Basaveshwaranagara,

Shivanagara, Bangalore-560010

Sir,

Subject: Regarding Suo Moto case registered by the Principal Bench based on the article reported in Bangalore Mirror daily newspaper dated 06-06-2025 under the title "Turahalli is choking under mounds of garbage".

Reference: Your office letter no. NO/PCB/RO-RR Nagara/ Solid Waste Complaint/2025-2026/946 dt: 11-11-2025.

In connection with the above matter, it is correct you informed that Suo-moto case OA.NO 315/2025 (New OA. No.151/2025) has been registered in the Hon'ble Principal Bench regarding the title "Turahalli is choking under mounds of garbage" in the Bangalore Mirror dated 06-06-2025. The necessary steps should be taken to prevent unauthorised accumulation of solid waste in the areas surrounding Turahalli forest and to clean the said areas, as per the referred letter.

Accordingly, the areas surrounding the Turahalli forest were inspected, and the waste stored and illegally thrown in the area of J.S.S. Academy, Banashankari, 6th phase, has been cleared.

Therefore, in relation to the complaint registered as per the reference letter, necessary action has been taken. Bringing all the above points to your notice, you are hereby requested to close the said case by enclosing the photographs of the action taken by this divisional office regarding the said complaint.

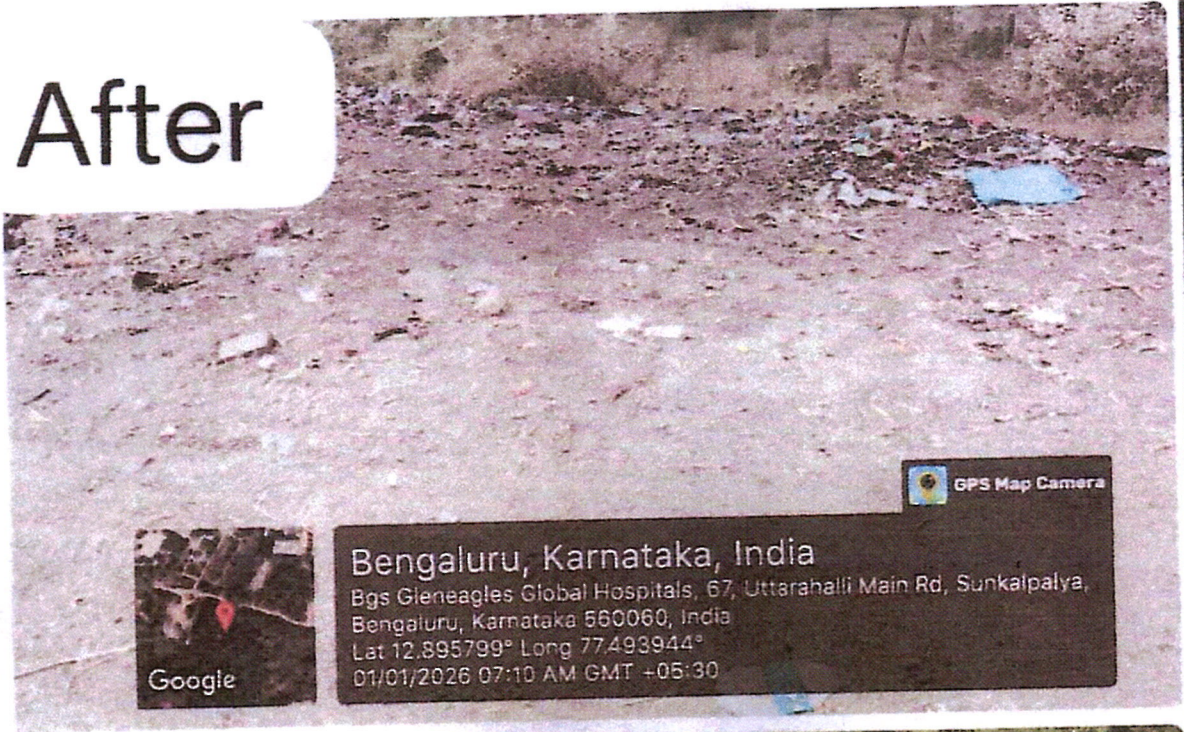
Sd/-

Assistant General Manager

Kengeri Division

Bangalore Solid Waste Management Limited

After



Bengaluru, Karnataka, India
Bgs Gleneagles Global Hospitals, 67, Uttarahalli Main Rd, Sunkalpalya,
Bengaluru, Karnataka 560060, India
Lat 12.895799° Long 77.493944°
01/01/2026 07:10 AM GMT +05:30

GPS Map Camera

Before



Bengaluru, Karnataka, India
40, Kodipalya, Bengaluru, Karnataka 560060, India
Lat 12.895852° Long 77.493888°
28/08/2025 12:12 PM GMT +05:30

GPS Map Camera



Before



After

GPS
Camera

Gleneagles Global Hospitals, 67, Uttarahalli Main Rd, Sunkalp
Bengaluru, Karnataka 560060, India 🇮🇳

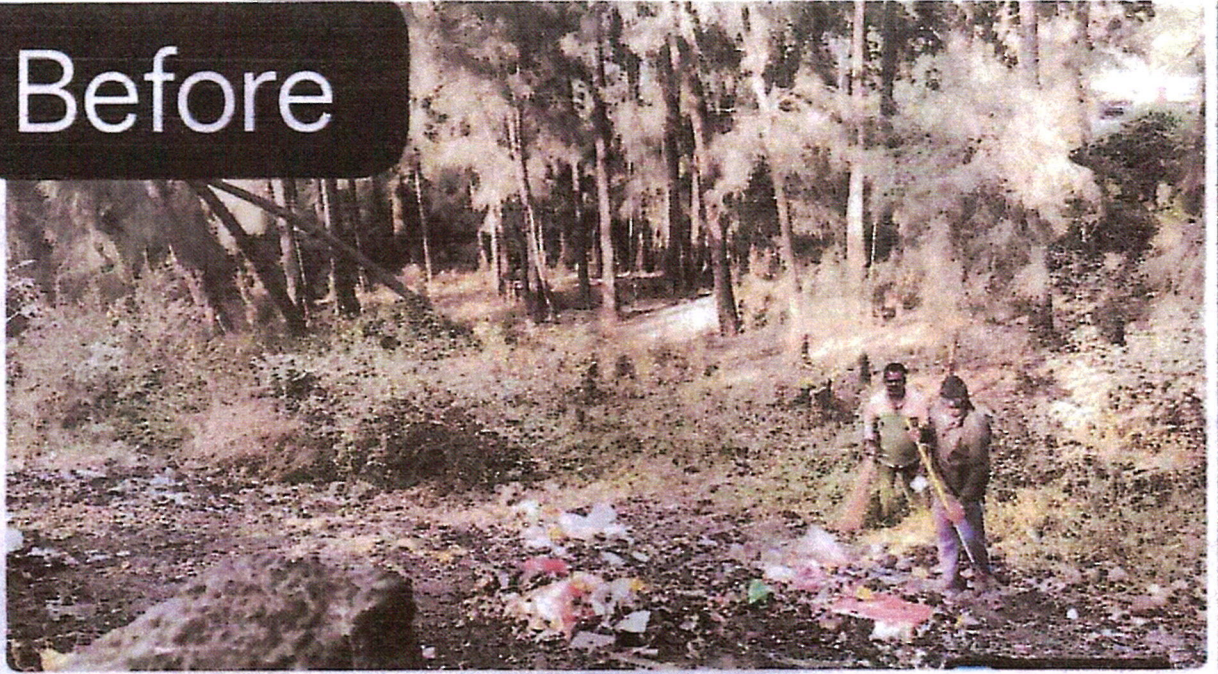
Latitude
89579333333332°

Longitude
77.493825°

Time
09:05:15 AM
03:35:15 AM

Altitude 800 meters
Wednesday, 31.12.2025

Before



After



Before



After

